

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 15.09.2022**

**Misc. Application No. 193 of 2021  
And  
Misc. Application No. 194 of 2021  
And  
Appeal No. 144 of 2021**

Schneider Electric President Systems Ltd. .... Appellant

Versus

Securities and Exchange Board of India & Ors. ... Respondents

Mr. Janak Dwarkadas, Senior Advocate with Mr. Kunal Dwarkadas,  
Ms. Sonali Mathur, Ms. Trisha Sarkar, Ms. Ambareen Mujawar,  
Advocates i/b AZB & Partners for the Appellant.

Mr. Manish Chhangani, Advocate with Ms. Samreen Fatima,  
Advocate i/b The Law Point for the Respondent Nos. 1.

Mr. Somasekhar Sundaresan, Advocate with Mr. Sumit Agrawal,  
Mr. Amit Agrawal, Mr. Rushin Kapadia, Ms. Radhika Yadav,  
Mr. Pratham Darad, Mr. Tarun Toprani, Ms. Krithika Kataria, Ms.  
Yugandhara Khanwilkar, Advocates i/b Regstreet Law Advisors for  
the Respondent Nos. 2 to 32.

**ORDER :**

1. List on September 30, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

15.09.2022  
PTM